## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 829/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

ICICI Bank Ltd

V/s

Parekh Aluminex Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Al Volate for the Petitioner

## **ORDER**

## TCP No. 829/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner is present.

For the Petitioner's Counsel having informed that the Form 5 under IB Code has not been filed, therefore, under the Notification GSR 732(E) dated 29<sup>th</sup> June 2017, the Petition is hereby **abated** with liberty to file fresh Petition as per the Notification above.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)